

THE HIGH COURT OF TRIPURA
AGARTALA

No.F.3(14)-HC/14-19/22012-14

Dated, Agartala,
The 9th December, 2019.

NOTICE INVITING TENDER / QUOTATION (2nd Call)

Sealed Tenders / Quotations are invited afresh from Registered Firms / Local Reputed Shops / Suppliers for supply of Shoes (Gents & Ladies) for Drivers / Sweepers / Duftrys / Malis / Cooks / Orderlies / Group D / DRWs of this Registry for the years 2019-20 and 2020-21 as per terms and conditions and specifications mentioned below:-

1. Shoes (Gents & Ladies) are to be supplied according to the rates and specifications as indicated in the Quotation and delivered within 15 (Fifteen) days from the date of issue of the formal work order.
2. The Quotations mentioning the name of Company together with sample of Shoes (Gents & Ladies) and price for each item of Shoes should reach the office of the undersigned **on or before 2nd January, 2020**.
3. The rates should be inclusive of all considerations viz. GST, etc.
4. The Quotations **shall be opened on 4th January, 2020 at 11.00 AM** in presence of the Quotationers who may like to be present.
5. The date of opening of Quotations may, however, be changed, if required, at the discretion of the authority without any further notice or information.
6. The undersigned reserves the right to accept or reject any Quotation including the lowest one without assigning any reason thereof.
7. The Quotationer in whose favour the Work Order will be issued will have to complete the supply within the period as mentioned at Sl.No.1 above and in case of failure in completing the supply exercise within the stipulated period without assigning acceptable genuine hindrances, the undersigned reserves the right to rescind the tender as well as the work order in whose favour it has been issued and get the balance work done through other Quotationers at the cost and risk of accepted Quotationer in respect of any increase in the rate and cost of material, etc. and otherwise, if any.
8. No charge for supply of the articles from the Supplier's end to this Registry will be borne by this Registry.
9. Specifications may be obtained from the Court Officer of this Registry during office hours (from 11 AM to 4 PM) on any working day of this Registry. It may please be noted in this connection that the Shoes (Gents & Ladies) supplied shall not be acceptable if the Shoes (Gents & Ladies) are not tallied with the approved sample.

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(S.CHAKRABORTY)
REGISTRAR(ADMN. P & M)

Copy to:-

1. Notice Board, High Court of Tripura, Agartala.
- ✓ 2. The System Analyst, Computer Section, High Court of Tripura, Agartala, to upload the Tender / Quotation Notice (2nd Call) in the website of the High Court of Tripura.
3. ORDER FILE.

Chakraborty 9.12.19
REGISTRAR(ADMN. P & M)